

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

12.

**IA-3146(MB)2022 IN  
C.P. (IB)/477(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.03.2024**

NAME OF THE PARTIES: Punjab National Bank International Limited  
Vs.  
Warana Dairy And Agro Industries Limited

SECTION: 7, 45(1), 43(1) r/w Sec.44(1), 66(1) OF THE INSOLVENCY AND  
BANKRUPTCY CODE, 2016. Rule 11 of NCLT, 2016.

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**ORDER**

**IA-3146(MB)2022**

1. Mr. Manish Jha, Ld. Counsel for the Liquidator present through VC. Mr. Yahya Batatawala, Ld. Counsel for the Respondent present.
2. List this matter for further consideration on **21.05.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)